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Title: The Minister of State in the Ministry of Railways laid a statement regarding status of implementation of the recommendations contained in the 27th Report of the Parliamentary Standing Committee on Railways in pursuance of Directive 73-A of the Hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin - Part II, dated 1st September, 2004.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to lay the statement on the status of implementation of the recommendations contained in the 27th Report of the Parliamentary Standing Committee on Railways in pursuance of Directive 73-A of the hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated 1st September, 2004.

The 27th Report of the Committee on Demands for Grants 2007-2008 presented to the Lok Sabha on 26.4.2007 contained 18 recommendations and Action Taken Notes thereon were furnished to the Committee on 25.10.2007 (English and Hindi versions).

Statements showing details of all the recommendations contained in the report and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.

* Laid on the Table and also placed in Library. See No. LT 7615/2007

...(Interruptions)